## Impact of lowering of customs on industries

4969. SHRI SHANKAR DAYAL SINGH: SHRI CHIMANBHAI MEHTA:

Will the PRIME MINISTER be pleased to state:

- (a) which are the industries that have suffered closure or cut in production due to lowering of customs on wide fronts and establishment of industries by foreign companies;
- (b) whether the country is coming out of recessionary period; and
- (c) what is the expected buoyancy in industrial sector in small, medium and big scale industries in the year 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) The lowering of custom duty on wide fronts is aimed at making imports cheaper and subject domestic producers to greater competition leading to upgradation of technology. It is conceivable that the process of tax reforms can cause temporary inconvenience to certain sections of the industry Attracting foreign investment is similarly aimed at supplementing domestic investment and the upgradation of technology.

- (b) The overall industrial production has been showing a rising trend in 1993-94. Industrial production recorded a growth of 6.7% in December, 1993 compared to December, 1992. The overall rate of growth of the industrial production during the first nine months of the current year was 2.4%.
- (c) On the basis of the targets fixed for the Eighth Five Year Plan, 1992-97 in respect of the small scale sector, the production in this sector is expected to grow by about 9% in 1994-95. However, no firm estimate has been made of the likely growth of production for the industrial sector as a whole for the year 1994-95.

## Manufacture of items reserved for SSI

4970. SHRI O. P. KOHLI: Will the PRIME MINISTER be pleased to state:

- (a) whether some companies are manufacturing items, which are exclusively reserved in the small scale sector, much in excess of their licensing capacity;
- (b) if so, the details of such companies and the Rems they are manufacturing, giving their installed capacity and their production in respect of the last three years;
- (c) whether any protest was made by the small scale industry in regard to the above and if so, what action was taken by Government thereon?
- (d) for how long have these manufacturers been violating the r licensing conditions and what action was taken against them by Government; and
- (e) whether these companies are still violating their licensing conditions and if so, the reasons for Government not being able to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (3) Yes, Sir.

(b) to (e) Information is being collected and will be laid on the Table of the House.

## सोमंबती उद्योग को मोम की आपूर्ति

4971. श्री विष्णु कान्त शास्त्री: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या 1986 से मोमवती उद्योग के लिये पंजीकरण दंद कर दिया गया है और इस उद्योग के लिए मोम और कच्चे-साल की आपृति पर प्रतिबन्ध लगा दिया गया है,
- (स) क्या इस वर्ष उक्त उद्योग के लियें पंजीकरण फिर से सोल दिये जाने के बावजूद भी अब तक उन उद्योमयों को जिन्होंने 1991 में पंजीकरण कराया था, मोस की आपूर्ति नहीं की जा सकी है, और
- (ग) यदि हां, तो इसके क्या कारण **ह**ैं / और क्या सरकार उन लघु उ**द्धमियों को**